

DIVISION BENCH
COURT - II

O-206

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/132(KB)2023
IA(I.B.C)/1185(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH JULY 2024

IN THE MATTER OF	SREI EQUIPMENT FINANCE LIMITED VS SKY INFRA LOGISTICS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Biswanath Chatterjee, Adv.] For the Intervenor
Mr. Sobham Kumar Pathak, Adv.]
Ms. Swati Agarwal, Adv.]
Ms. Chandrani Banerjee]

Ms. Pallavi Ray, Adv.] For the Resolution Professional

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List this matter for further consideration on **27.08.2024**.

(Anamitra Pal)
Court Officer

Ar.